

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 02<sup>nd</sup> February, 2024

**NO. HC-VII-84/2020/859/A #####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate **Shri Chaturjya Prasad Talukdar**, Addl. District and Sessions Judge No. 4, Nagaon and **Shri Anup Khanal**, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Kokrajhar, Master Trainer Judicial Officers, as **Resource persons** to conduct the one-day "***Ecourts Programme (ECT\_16\_2024)***" for all the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh scheduled to be held on **16-02-2024** from **03.00 P.M. to 05.00 P.M.** at Judicial Academy, Assam.

**NO. HC-VII-84/2020/860/A #####** The Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the "***Ecourts Programme (ECT\_16\_2024)***" on **16-02-2024** from **03.00 P.M. to 05.00 P.M.** through **virtual mode.**

The Joining Link for the training is:

**<https://bit.ly/3SH2DIF>**

(Platform to be used Microsoft Teams)

The schedule of the aforesaid programme is enclosed along with the notification.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**NO. HC-VII-84/2020/861-882/A Dated, the Guwahati 02-02-2024**  
Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Resource Persons/Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

***(He/She is requested to inform the nominated Judicial Officers of his/her State to attend the training accordingly).***

7. The District & Sessions Judge, Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

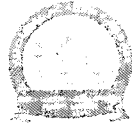
***(He/She is requested to inform all concerned about this Notification).***

8. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Silchar.
9. The Member, MACT Kamrup / Cachar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
11. The Special Judge, Assam.
12. The Special Judge CBI & NIA, Guwahati, Assam.
13. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.

14. The Principal Judge, Family Court,  
Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar,  
Silchar.
15. The Chief Judicial Magistrate  
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo /  
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /  
Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup(M) / Kamrup /  
Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /  
Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /  
Tinsukia / Udalguri / West Karbi Anglong.
- He/She is requested to inform all concerned about this Notification).***
16. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***
17. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
18. The System Officers/System Assistants of district Court of Assam.
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**



# JUDICIAL ACADEMY, ASSAM

ECOURT PROGRAMME FOR JUDICIAL OFFICERS (ECT\_16\_2022)

Date: 16.02.2024

Time: 3 p.m. to 5 p.m.

## SCHEDULE

**Resource Persons: 1. Shri Chaturjya Prasad Talukdar, Addl. District and Sessions Judge No. 4, Nagaon**  
**2. Shri Anup Khanal, Civil Judge (Sr. Div.) & Assistant Sessions Judge, Kokrajhar**

Topic
<ul style="list-style-type: none"><li>❖ Electronic Case Management Tools for general public<ul style="list-style-type: none"><li>▪ eCourts related Websites.</li><li>▪ eCommittee website</li><li>▪ NJDG eCourts services</li><li>▪ District Court Websites</li></ul></li></ul>
<ul style="list-style-type: none"><li>❖ Service Delivery in Court Complexes and maintenance<ul style="list-style-type: none"><li>▪ eSewa Kendra</li><li>▪ Kiosks</li><li>▪ Digital Display Boards</li><li>▪ Online certified copies</li></ul></li></ul>
<ul style="list-style-type: none"><li>❖ Q Menu, Dash Board<ul style="list-style-type: none"><li>▪ Query Search (Search Pending Cases, Disposed Cases OR Both)</li><li>▪ Configure Establishment</li><li>▪ Filing of Case</li><li>▪ Proceeding Correction</li><li>▪ Objections and Scrutiny</li><li>▪ Registration</li><li>▪ Urgent Case</li><li>▪ Case Proceedings</li><li>▪ Bulk Proceedings, Bulk Disposal</li><li>▪ Process Generation</li><li>▪ Linking and Grouping of Cases — Introduction</li><li>▪ Delay Status</li><li>▪ Lok Adalat</li><li>▪ Charge Sheet / Summary</li><li>▪ Various Reports</li><li>▪ New NJDG</li><li>▪ NSTEP</li><li>▪ JUSTIS Mobile Application</li><li>▪ E-filing, E-Pay</li></ul></li></ul>
<ul style="list-style-type: none"><li>❖ Other relevant topics</li></ul>



**JUDICIAL ACADEMY, ASSAM**  
**General Instructions for Training ( Online Mode)**

1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
  2. Participants are to \* **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
  3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
  4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
  5. All the Participants are to follow the Video Conference Protocols like: -
    - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
    - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
    - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
  6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
  7. Participants are to check the official website of Judicial Academy, Assam for updates.
  8. Joining Guide (Steps below are to be followed):
    - > Click on the given link or type the given link on the browser.
    - > A new tab with a pop-up will open
      - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
    - OR**
    - Cancel the pop-up and click on 'Continue on this browser'.
    - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.